IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

CP/CA No. 406/2014

IN THE MATTER OF:

Space Power Control Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 391(2) & 394

Order delivered on 09.10.2017

Coram:

CHIEF JUSTICE M. M. KUMAR Hon'ble President

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Mr. Mukesh Sukhija, Advocate

For the OL

:- Mr. Prabhansu Gupta, Proxy Counsel

For the ROC / RD (NR) Delhi

:- Mr. Manish Raj, Company Prosecutor

ORDER

Learned Counsel for the petitioner sates after obtaining instruction from the petitioner that he would like to withdraw the petition with liberty to file a fresh one by retaining the original appointed date subject to all just exceptions be-

Dismissed as withdrawn with liberty in terms of the prayer made.

CHIEF JUSTICE M. M. KUMAR PRESIDENT

> (DEEPA KRISHAN) MEMBER (TECHNICAL)